

ORISSA HIGH COURT; CUTTACK

Letter No. 3342 (30) / Date : 29.03.2018

From

**Shri M.R. Tripathy.
Registrar (Admn.)**

To

The District & Sessions Judge,

..... (All)

Sub. : Holding of Morning Sittings of the Subordinate Courts during Summer, 2018.

Sir / Madam,

I am directed to say that the Court are pleased to decide that the morning sitting of the Subordinate Courts at all places in the state shall commence **from 2rd April, 2018** from 7.00 A.M. to 1.00 P.M. with a recess of half an hour from 10.00 A.M. to 10.30 A.M. and the Court sitting shall be from 7.30 A.M. till 12.30 P.M. **except at Berhampur, Chhatrapur, Bhubaneswar, Koraput Sadar and Puri Sadar** till the last day of ensuing Summer Vacation.

All Subordinate Courts and the respective Bar Associations in your Judgeship be intimated accordingly.

Yours faithfully,


29/3/18
REGISTRAR (ADMN.)

Memo No. (5) / Date : 29.03.2018

Copy forwarded to the Director, Odisha Judicial Academy, Cuttack/ Principal Secretary to the Govt. of Odisha, Home/ Law Deptt. Bhubaneswar / Director General Police, Cuttack/ I.G. of Prisons, Odisha, Bhubaneswar, for information and necessary action.

Sd/-

Asst. Registrar (Estt.)

Memo No. (4) / Date : 29.03.2018

Copy forwarded to the Director, (News), Doordarshan, Bhubaneswar / Director (News), All India Radio, Cuttack / Manager, OTV, Bhubaneswar/ News Editor, Kanak News, Bhubaneswar, for information with request to Telecast / Broadcast the same for information of general public.

Sd/-

Asst. Registrar (Estt.)

Memo No. (4) / Date : 29.03.2018

Copy forwarded to the Editor, The Samaj / The Sambad / The Prameya / The Dharitri for information with a request to publish in their esteem daily for information of general public.

Sd/-

Asst. Registrar (Estt.)

Memo No. 3347 / Date : 29.03.2018

Copy forwarded to Officer In-charge, NIC, Orissa High Court, Cuttack for information with request to Upload the same in the website for information of general public.

Sd/- 29/3/18

Asst. Registrar (Estt.)